

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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To

1. Registrar Judicial,  
High Court of J&K,  
Jammu/Srinagar.
2. All the Principal District & Sessions Judges,  
of the State.

No: 36549-74/Injet

Dated: 14/09/2018

**Subject: Representation of Ms. Deepika Singh Rajawat, Advocate seeking opening of child care rooms in both the wings of the High Court and the Subordinate Courts of the State.**

Sir,

On the subject cited above, I am desired to request you to identify suitable rooms in your Court Complex that can be used as child care rooms to make it easy and comfortable for the female lactating mothers, who come to the Courts. The information in this regard be furnished within a period of one week from today.

Yours faithfully,

(Sanjay Dhar)

Registrar General

No: 36549-74/Injet Dated: 14/09/2018

Copy of the above forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Hon'ble the Chief Justice.
2. The CPC e-Courts with the request to upload the communication on the website.

Registrar General